

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH
NEW DELHI.

O.A. No. 216 of 1994.

New Delhi this 10th of May, 1994.

SINGLE BENCH

Hon'ble Mr. S. R. Adige, Member(A).

Guna Nand,
s/o Late Buba Nand,
r/o Quarter No. 34/10,
CVD Lines,
Delhi Cantt. 110010.Applicant.

By Advocate Shri P.I. Commen.

versus

Union of India through

1. Secretary,
Ministry of Defence,
South Block,
New Delhi.

2. The Commandant,
Station Hqrs,
Delhi Cantt.

3. The Commandant,
Central Ordnance Depot,
Delhi Cantt. 110010Respondents.

By Advocate Shri B.K. Agarwal.

O R D E R

Shri P.I. Commen was heard on behalf of the applicant and Shri B.K. Agarwal was heard on behalf of the respondents. Both the parties concede that the prayer contained in this application has become infructuous.

2. Under the circumstances, this application is dismissed.

Arif Ali
(S. R. ADIGE)
MEMBER(A)

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